

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.453/1996.

Wednesday, this the 7th day of March, 2001.

Coram: Hon'ble Shri B.N.Bahadur, Member (A),
Hon'ble Shri S.L.Jain, Member (J).

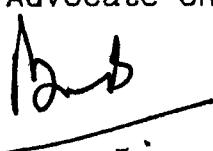
E.D.Bagade,
H.S.F. - I,
Ticket No.2237,
Electric Loco Shed Bhusawal,
Bhusawal.

...Applicant.

Vs.

1. Union of India through
the General Manager,
Central Railway,
Mumbai,
Chatrapati Shivaji Terminus,
Mumbai.
2. S.P.Agashe,
Senior Electrical Engineer,
Electric Loco Shed,
Central Railway,
Bombay V.T.
3. Shri S.N.Dave,
Assistant Electrical Engineer,
Inspection Electric Loco Shed,
Central Railway,
Bhusawal.
4. Shri R.G.Kashiv and S.S.Kadam,
Assistant Personnel Officer,
Electric Loco Workshop,
Central Railway,
Bhusawal.
5. S.S.Kadam,
Assistant Personnel Officer,
Electric Loco Workshop,
Central Railway,
Bhusawal.
6. Shri I.H.Quireshi,
Shop Superintendent
(Saw Electric Loco Workshop),
Central Railway,
Bhusawal.
(By Advocate Shri V.S.Masurkar)

...Respondents.



...2.

ORDER (ORAL)

{Per Shri B.N.Bahadur, Member (A)}

We have before us an application from Learned Counsel Shri T.S.Ahuja that the Applicant has instructed him not to continue the above matter viz. 453/96. Also enclosed is a letter of E.D.Bagade the Applicant, where he has mentioned that he wants to withdraw his cases. We cannot talk about the other OAs at present, since they are not before us. However, O.A. 453/1996 is allowed to be withdrawn and is disposed of as such.

2. The Registry may check up the other cases of the Applicant and place them on a particular date by giving notice to his Learned Counsel Shri T.S.Ahuja.

SLJ/ —
(S.L.JAIN)
MEMBER (J)

B.

B.N.Bahadur
(B.N.BAHADUR)
MEMBER(A)

7-3-01